

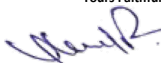

ANNEXURE -3

Name of the Corporate Debtor: **Logix City Developers Private Limited**; Date of Commencement of CIRP: **22.03.2022**; List of Creditors as on: **05.04.2022**

List of Secure Financial creditors other than class of creditors

| Sl No. | Name of Creditor | Details of claim received | | Details of Claim Admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|-----------------------------|---------------------------|-----------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Amount covered by Guarantee | Whether related party? | | | | | |
| 1 | Piramal Enterprises Limited | 05.04.2022 | 97,59,12,923/- | 97,59,12,923/- | FC | NIL | No | 17.19 | NIL | NIL | NIL | NIL |
| | TOTAL | | 97,59,12,923/- | 97,59,12,923/- | FC | NIL | No | 17.1893 | NIL | NIL | NIL | NIL |

Thanking you,
Yours Faithfully,

Yogesh Kumar Gupta
Interim Resolution Professional for Logix City Developers Pvt. Ltd. (Under CIRP)
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